



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,22nd September 2020][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE THE CHIEF JUSTICE(ACTING)
HONOURABLE MR. JUSTICE MANOJIT BHUYAN****COURT NO: 2****[DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/46/2020 FIXED	SUMIT BISWAS AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H BURAGOHAİN MR. S BISWAS MR. S HAZARIKA	GA, ASSAM, G.H.C. BAR ASSOCIATION SC, GHC
2	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	SC, PNB
ORDERS				
3	WP(C)/2052/2015 FIXED	BHARAT SANCHAR NIGAM LIMITED BSNL Versus JOGESWAR PATWARI and 12 ORS	MR. K N CHOUDHURY MR.B C PATHAK MR.B PATHAK MISS. R R KAKATI MR. N BARUAH MR. R J DAS MS.J PHUKAN	MR.R SARMA(R-1to5 & 7to13) MR.P P BARUAHR-1to5 and 7to13
4	WITH WP(C)/539/2015	BHARAT SANCHAR NIGAM LTD., BSNL Versus RADHA RANI NATH	MR. K N CHOUDHURY MR.B C PATHAK MR.B PATHAK MISS. R R KAKATI MR. N BARUAH MR. R J DAS MS.J PHUKAN MS.P DEY	MR.S NATH(R1-3) MS. S NATH (R1-3) MR.G J SHARMA(R1-3) MR G J SHARMA(R1-3)
	WITH I.A.(Civil)/1153/2020 in WP(C)/539/2015	BHARAT SANCHAR NIGAM LTD. (BSNL) Versus RADHA RANI NATH AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR. S NATH MR G J SHARMA(R1-3)
	WITH I.A.(Civil)/1365/2020 in WP(C)/539/2015	BHARAT SANCHAR NIGAM LTD., BSNL Versus RADHA RANI NATH AND 2 ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR.S NATH(R1-3)
5	I.A.(Civil)/1117/2020 FIXED in WA/4581/2020	M/S ISHWAR FOOD PRODUCTS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS	MR. A NATH DR ANKIT TODI	ASSTT.S.G.I.
	WITH WA/4581/2020 (Filing Number)	M/S ISHWAR FOOD PRODUCTS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS (B)		

6	I.A.(Civil)/1206/2020 in WA/14148/2019	BIRENDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
	WITH WA/14148/2019 (Filing Number)	BIRENDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS		
7	WP(C)/2200/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus DEBASISH DEB AND 5 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA (R1-R5) MR S CHOUDHURY (R1-R5)
		HEARING		
8	WA/335/2017 FIXED	SRI PRABIN BORAH and 2 ORS Versus SRI DWIGEN GOGOI and 8 ORS	MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	MR. U K GOSWAMI SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH - I.]**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2336/2020	PARTHA SARKAR Versus THE UNION OF INDIA AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
2	WP(C)/2785/2020	PARTHA SARKAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
<u>ORDERS</u>				
3	Review.Pet./63/2020 in WP(C) 933/20(D/O)	TAJ UDDIN LASKAR AND 15 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, ELEM. EDU SC, SSA
<u>HEARING</u>				
4	WP(C)/6328/2018	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 22/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 3

[DIVISION BENCH - II

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7342/2019	SUBODH SAHA Versus THE UNION OF INDIA AND 3 ORS.	MR. S DIHINGIA MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7709/2019 WITH LCR	KAMAKHYA BHOWMIK Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8530/2019 WITH LCR	SUBAL CHANDRA SEAL Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3747/2019 in WP(C)/8530/2019	SUBAL CHANDRA SEAL Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/450/2020	NUR AHMED AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/3547/2020	SHAHIDA @ SHAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3570/2020	MUSAFIR SHAH @ MUSFIR DIVAN Versus THE UNION OF INDIA AND 5 ORS.	MS. D SINHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
7	WP(C)/6/2011	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD

8 WITH
WP(C)/6700/2010

JOYDEEP NATH and 9 ORS
Versus
THE STATE OF ASSAM AND ORS

MR.B C DAS
MR.M CHANDA
MR.S CHOUDHURY

SC, APSC
SC, F.DEPTT.
SC, PWD

9 WA/73/2020
FIXED

THE ASSAM UNIVERSITY AND 3 ORS
Versus
DR. SANJIB BHATTACHERJEE

MR. S C KEYAL

MR. P MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3495/2020 FIXED	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, CO OP
2	WP(C)/3578/2020	M/S. RAITANI ENGINEERING WORKS (P) LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, FOREST SC, RAILWAY
3	WP(C)/3582/2020	M/S. A.N.E. INDUSTRIES PVT. LTD. Versus NORTH EASTERN COALFIELDS AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH MR. C P SHARMA	SC, COAL INDIA SC, FOREST ASSTT.S.G.I.
4	WP(C)/3583/2020	SUSILA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	
6	WP(C)/3586/2020	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH	SC, BTC SC, PWD
7	WP(C)/3587/2020	ANISUR REHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM SC, REVENUE
8	WP(C)/3590/2020	HOTEL TOKYO TOWER AND ANR. Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	Mukesh Sharma	SC, A G V B
9	WP(C)/3591/2020	ROMJAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNRD GA, ASSAM
10	WP(C)/3594/2020 (PDF COPY), FIXED	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MR. M CHETIA	GA, ASSAM SC. TRANSPORT DEPTT.
11	WP(C)/3601/2020	M/S. LUHIT COMMERCIALS AND ANR. Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, PNB

12	WP(C)/3603/2020	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka MS D N RABHA MR. M A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/3605/2020	BITUL DEORI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. U K DEKA	GA, ASSAM SC, FOREST
14	WP(C)/3606/2020	BODH MUNDA @ BUDHO MUNDA Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
15	WP(C)/3607/2020	MANJU BIBI Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
16	WP(C)/3609/2020	SURENDRA KUMAR BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	SC, PWD ROAD

ORDER (STAY VACATING)

17	I.A.(Civil)/228/2020 in WP(C)/4705/2018 WITH WP(C)/4705/2018	BHUBAN GAM Versus THE STATE OF ASSAM AND 9 ORS. NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. (NEDFi) Versus THE STATE OF ASSAM AND 9 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR. L TALUKDAR MR. R DUBEY MR G DAS MR C KALITA MR H TALUKDAR	SC, REVENUE MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. P K DEKA MS. M BHATTACHARJEE (R5) MR. T H HAZARIKA (R7) MR G PEGU (R7) MS. P BASFORE (R5) MR H AGARWAL MR. N ISLAM MS P BORUAH (R5) MS. S NEWAR SC, REVENUE
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ADMISSION

18	WP(C)/785/2019 FIXED	ASSAM ELECTRIC STORE JOINT VENTURE WITH MAHAVIR ELECTRICALS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. G PHUKAN	GA, ASSAM SC, APDCL
19	WP(C)/3075/2020 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PNRD
20	WP(C)/3195/2020 FIXED	M/S. M.M. ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1807/2020	MAKBUL HUSSAIN @ BADAL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S CHOUDHURY	PP, ASSAM
2	Bail Appln./1808/2020	AINUL ALI Versus THE STATE OF ASSAM	F ISLAM	PP, ASSAM
3	Bail Appln./1809/2020	SARIFUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
4	Bail Appln./1810/2020	JINTU AHMED @ SIRAJ AHMED Versus THE STATE OF ASSAM	MR. S NEOG MR. S K ROY	PP, ASSAM
5	Bail Appln./1829/2020	RASIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
6	Bail Appln./1830/2020	AMARJIT PAUL Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
7	Bail Appln./1857/2020 FIXED	INAMUL HAQUE Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
8	Bail Appln./1870/2020 (PDF COPY)	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
MOTION				
9	Crl.Rev.P./172/2020	JADU KAR AND ANR. Versus GAUTAM DEY AND ANR.	MR D TALUKDAR MR H RAHMAN MR P CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/442/2020 in Crl.Rev.P./172/2020	JADU KAR AND ANR. Versus GAUTAM DEY AND ANR.	MR D TALUKDAR MR H RAHMAN MR P CHOUDHURY	PP, ASSAM
10	Crl.Rev.P./173/2020	DITRING WARJRI Versus THE UNION OF INDIA	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	SC, CUSTOMS
11	Crl.Pet./230/2020	LT. COL. DR. C.M.SASIKANTH Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM

12	Crl.Pet./331/2020	MAJIBAR RAHMAN AND 4 ORS. Versus NURTAZ BEGUM	MR F K R AHMED MR J UDDIN	
13	Crl.Pet./385/2020 FIXED	SANJOY SINHA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
14	Crl.Pet./439/2020 FIXED	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
15	Crl.Pet./442/2020	AWAL HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
16	Crl.Pet./446/2020	HDFC BANK LTD. Versus THE STATE OF ASSAM AND 3 ORS.	Mukesh Sharma	PP, ASSAM
17	Crl.Pet./447/2020	BHASKAR JYOTI DEKA @ BIKI Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR J DAS MR. P DUTTA	PP, ASSAM
18	Crl.Pet./448/2020	SUMITRA BISWAS AND 11 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND	PP, ASSAM
19	AB/2216/2020 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. S DEY	PP, ASSAM
20	AB/2392/2020	LILI CHETRI AND 3 ORS. Versus THE STATE OF ASSAM	MR. D GOGOI MR. S BARTHAKUR	PP, ASSAM
21	AB/2395/2020	ABUL KALAM AZAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
22	AB/2396/2020	JIAUR RAHMAN @ JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
23	AB/2397/2020	NARESWAR BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
24	AB/2398/2020	DINESH NATH Versus THE STATE OF ASSAM	MR. A T SARKAR MR D MAHANTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./1575/2020 FIXED	ASHADUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. S MUNIR MR. C K NATH	PP, ASSAM
26	Bail Appln./1782/2020 FIXED	ASHAD BHUYAN Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/1075/2020 FIXED	ZORIUL ISLAM @ JORIUL Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY	PP, ASSAM
28	AB/2075/2020 FIXED	SAGAR BISWAKARMA AND 8 ORS Versus THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM
29	AB/2201/2020 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
30	AB/2202/2020 FIXED	NITUL GOGOI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
31	AB/2225/2020 FIXED	SHAHJAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

32	AB/2241/2020 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
WITH				
33	AB/1667/2020	MOZIBOR ALI @ MOZIBOR ALI KHAN AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
34	AB/2249/2020 FIXED	AHARUL HUSSAIN @ AHARUL HASSAN Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
35	AB/2337/2020 FIXED	SANATAN CHOUDHURY Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./320/2020 (BY SLIP), FIXED	AKHIL GOGOI Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
2	RSA/210/2018	SRI TULSHI BAHADUR CHETRY Versus SRI MON BAHADUR CHETRY	MR. T CHUTIA	MR J PAYENG
3	RSA/162/2019	SRI PIJUSH PANDIT Versus SRI MADAN CHANDRA PAUL and 9 ORS	L RABHA L RABHA	
4	RSA/60/2020	SMTI UJALLA RAKSHIT AND ANR Versus ON THE DEATH OF TARAK KUNDU, HIS LEGAL HEIRS SMTI SONALI KUNDU AND 6 ORS	MR. N BHARALI MR. R BARUAH MR. A IKBAL MR. A.I. AHMED MR. N PHUKAN	
<u>ORDERS</u>				
5	Tr.P.(C)./63/2016	MRS. RINKU PAUL @ MRS. RINKU PAUL GHOSH Versus AMAL PAUL	MR.N HASAN MR.J ROY MS.S KAKATI MR.S BORTHAKUR MR.C CHAKRABORTY	
6	Tr.P.(C)./58/2017	ANANYA DAS Versus UJJAL DAS	MR.H R A CHOUDHURY MR.A AHMED MR.R A CHOUDHURY	
7	CRP(I/O)/80/2017	ON THE DEATH OF ARUNA SHARMA HER LEGAL HEIR, Versus HDFC BANK LTD. and 5 ORS.	MR.T C DAS	
8	MACApp./89/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SASHI MURA and 3 ORS	MR.A AHMED	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
9	CRP(I/O)/151/2017	HIRANYA KR. BORAH Versus CHINTAMONI PANDEY and 6 ORS.	MR.G N SAHEWALLA MR. P DEKA MR.A CHETIA	
10	MACApp./328/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI V. ZORINPUII and 3 ORS	MR.S K GOSWAMI MR.N BARMAN	MR.T J MAHANTA(Sr.Adv.)(R- 1&2) MS.P BHATTACHARYAR- 1and2 MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)

11	MACApp./646/2017 WITH LCR	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Versus SONA BHANU and 8 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.A TALUKDAR MR.K K BHATTA MRG JALAN MR.S P DAS MR.J JOHN MR.B MUKHERJEE MS.A KHATUN MS.P SARMA MS.S BISWAS MR.P KAKATI MR.F R CHOUDHURY
12	Tr.P.(C)./50/2018	SMT. ARPITA BATTACHARJEE Versus BIKASH SHARMA	MR R DHAR MRS. R RONGMEI	
13	MACApp./80/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus PANKAJ BORA and ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. N KALITA MR.S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. S KHANIKAR (R1) MS. P BARUAH (R1)
14	CRP(I/O)/203/2018	CANARA BANK Versus IQBAL AHMED BARLASKAR AND 2 ORS	MR. M SHARMA	MR. S K GHOSH (R1) MS F AHMED (R1) ASSTT.S.G.I. (R2)
15	CRP(I/O)/35/2019	MANISH BHATTACHARJEE AND ANR. Versus S.S. ACADEMY	MR. D C C PHUKAN MS. J GOGOI MR. T P DAS	MR. S SAHA MRS. R KALITA MR. P K SAHA
16	CRP(I/O)/167/2019	M/S. ABHIJIT INTERNATIONAL Versus M/S. PARADISE LIQUOR HIVES AND ANR.	MS. N K DEVI MR. N ANIX SINGH	DR. R SARMAH MS. M PAUL MR. S TAMANG
17	CRP(I/O)/230/2019	DIPAK BAYAN Versus JONALI DAS	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI MS P BARUAH	
18	CRP(I/O)/245/2019	JALESWAR ANCHALIK PANCHAYAT Versus USHNA KT. RABHA	MR. R C SAIKIA	
19	CRP(I/O)/408/2019 WITH LCR	CHINMOY PHUKAN Versus SMT. MONISHA BORAH PHUKAN	MR. A K GUPTA MR. R S MISHRA	MR B K MISHRA MR. S ISLAM MR A HAWARI
20	CRP(I/O)/416/2019	SAFIUR RAHMAN SARKAR @ SAPIAR RAHMAN SARKAR AND 2 ORS. Versus JAMIRAN BEWA AND 10 ORS	MR. A C SARMA MR A ALI MR G BHARADWAJ MR S ISLAM MR. Y ALI	MR R DHAR MD. A MATLIB
21	I.A.(Civil)/658/2020 in CRP(I/O)/24/2019 WITH CRP(I/O)/24/2019	PRADIP CHAKROBORTY Versus RATAN CHAKROBORTY AND 3 ORS. PRADIP CHAKROBORTY Versus RATAN CHAKROBORTY AND 3 ORS.	MR. K D CHETRI MS R BARUAH MR. K D CHETRI MS R BARUAH	MS S BORO MR U DAS MS S BORO
22	I.A.(Civil)/838/2020 in CRP(I/O)/40/2020 WITH CRP(I/O)/40/2020 WITH I.A.(Civil)/839/2020 in CRP(I/O)/40/2020 WITH I.A.(Civil)/841/2020 in CRP(I/O)/40/2020	THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 5 ORS THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS	JR. GA, ASSAM MR G BORDOLOI JR. GA, ASSAM JR. GA, ASSAM JR. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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- 1) MR. M SARMA 04-09-2020 To 30-09-2020
- 2) MR. A CHAMUAH 24-08-2020 To 30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,22nd September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./182/2020 WITH LCR 5 FILES	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	PP, ASSAM
ORDERS				
2	I.A.(Crl.)/118/2018 WITH LCR 5 FILES AND P.B.-2 in Crl.A./49/2018 WITH Crl.A./49/2018	HAR SING TERON Versus STATE OF ASSAM AND ANR HAR SING TERON Versus STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MS. A GOSWAMI MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI MR.S S GOSWAMI	PP, ASSAM PP, ASSAM
3	I.A.(Crl.)/694/2018 WITH LCR 6 FILES, P.B.-2 in Crl.A./284/2018 WITH Crl.A./284/2018	SRI PRANAB DUTTA Versus THE STATE OF ASSAM AND ANR SRI PRANAB DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MS B BHUYAN, ADDL.PP, ASSAM PP, ASSAM PP, ASSAM
4	Crl.A./257/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 WITH I.A.(Crl.)/523/2019 in Crl.A./257/2019	SRI NAGEN DEKA Versus THE STATE OF ASSAM AND ANR SRI NAGEN DEKA Versus THE STATE OF ASSAM AND ANR	MS. A DEVI MS. A DEVI	PP, ASSAM PP, ASSAM

5 I.A.(CrI.)/159/2020
WITH OFFICE NOTE AND LCR 4
FILES
in CrI.A./64/2020
WITH
CrI.A./64/2020

MANIRUL ISLAM @ MANIRUL ZAMAN
Versus
THE STATE OF ASSAM AND ANR

MR N J DAS
MR M HASSAN
MR. A K DAS

PP, ASSAM

MANIRUL ISLAM @ MANIRUL ZAMAN
Versus
THE STATE OF ASSAM AND ANR

MR N J DAS
MR M HASSAN
MR. A K DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	I.A.(Civil)/2670/2018 in WP(C)/781/2018	MD. MANJUR AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P. K. ROYCHOUDHURY (APPLICANT /R-8) MR. JUNM LASKAR MR. A M BARBHUIYA MS. M MEDHI MS. A AHMED	SC, ELEM. EDU MR. A K DEKA MR. S SUTRADHAR MR B PURKHAYASTHA
	WITH WP(C)/781/2018	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. P. K .ROYCHOUDHURY(R-8) MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED

MOTION

2	Cont.Cas(C)/360/2020	HAMID ALI @ MD. HANIF ALI Versus RAJESH PRASAD AND 2 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND MR. V KUMAR	
3	WP(C)/2475/2020	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR G UZIR MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, GMC SC, REVENUE SC, G M D A
4	WP(C)/2847/2020	ABDUL BASIT AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/3039/2020	SMTI. DIPALI MUDOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	GA, ASSAM SC, REVENUE
6	WP(C)/3210/2020	AMINUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	GA, ASSAM

7	WITH WP(C)/3226/2020	SRI KHARGESWAR MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
8	WP(C)/3617/2020	GANESH SHILL AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM
9	WP(C)/3622/2020	AHMED ALI ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, PWD SC, FINANCE
10	WP(C)/3624/2020 CAVT. NO.0499/2020	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N G KUNDU	GA, ASSAM MR. S BANIK FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
11	I.A.(Civil)/1321/2020 FIXED in WP(C)/2727/2020 WITH WP(C)/2727/2020	THAKURDAS BARMAN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS M/S. DHARNAD BRAHMAPUTRA FISHERY COOP. SOCIETY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. A MANNAF MR D J MEDHI MR D DAS MR S KHOUND	MR D DAS SC, AFDC MR. A MANNAF (R4) SC, AFDC MR. B C THAKURIA (R4)
<u>ADMISSION</u>				
12	WP(C)/7978/2019 CAVT. NO.1104/2019 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 15 ORS.	MR. R ALI MR. H A AHMED MR A S SK	MR. B C DAS (R7-R16) SC, PNRD GA, ASSAM MR J H SAIKIA (R7-R16) MR J H SAIKIA (R7-R16) MR. A MOBARAQUE FOR CAVEATOR
13	WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	SC, APDCL
<u>BAIL HEARING</u>				
14	AB/2125/2020 FIXED	HIRENDRA NATH SARMA Versus THE STATE OF ASSAM	MR. S C KEYAL MR. P K DAS	PP, ASSAM
<u>ORDERS</u>				
15	WP(C)/2286/2020	M/S. MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR R KALITA MR B ISLAM
16	WITH WP(C)/2308/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR A KALITA MR B ISLAM
17	WITH WP(C)/2369/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	SC, NHAI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[THIS BENCH WILL SIT AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)./3/2019	SHIULEE SEN Versus PIJUSH SEN	MR M AHMED	
2	Tr.P.(C)./20/2019	MRIDUL CHANDRA SARMA @ MRIDUL SARMA Versus SUTRISHNA SARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS. A DEVI (LEGAL AID COUNSEL)
3	Tr.P.(C)./83/2019	GOVARDHAN DAS BHAIYA Versus UMA LAHOTI	MR. T J MAHANTA MS B DAS	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
4	CRP/115/2019	ON DEATH OF JAWAHARLAL DEV NATH HIS LEGAL HEIRS - MINATI RANI DEVI AND 4 ORS. Versus PUSPA SARMA	MR. A C SARMA MS. R DEKA MR. P MEDHI MR. P KAKATI	MR. O P BHATI MR T C DAS MR. P SARMA
5	CRP/144/2019	M/S. KAMAKHYA ROLLER FLOUR MILLS PVT. LTD. Versus THE UNION OF INDIA	MR J C GAUR MS. M GAUR MS. A JAIN	SC, NF RLY
6	CRP(I/O)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
ORDERS				
7	MACApp./214/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD., Versus PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
8	MACApp./106/2015 CAVT. NO. 330/2015 WITH LCR	ORIENTAL INSURANCE CO LTD Versus REJIYA KHATUN and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.P K DAS(R-4) MR.A R AGARWALA FOR CAVEATOR MS.R LAILA MD.K ALI
9	MACApp./331/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS MAMATA RABHA and ANR	MR.R C PAUL MR. S BASUMATARY	MR H DAS MR H DAS MR. A.U. AHMED MS. U HAZARIKA
10	MACApp./344/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus LAL MAMUD ALI @ MD MAHMUD ALI and ANR	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. J AHMED MS. A KHATUN MS. P SARMA MRS. J BORAH MR. F R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1753/2020 FIXED	AMIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
2	Bail Appln./1769/2020 FIXED	PHUKAN BAISHYA Versus THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
3	Bail Appln./1803/2020	JAYANTA BORAH @ MANOJ BORAH Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
4	Bail Appln./1804/2020	ANSER ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
5	Bail Appln./1811/2020	MITHILESH KUMAR AND ANR. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
6	Bail Appln./1812/2020	SANGITA MODAK Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
7	Bail Appln./1813/2020	JAMAL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
8	Bail Appln./1814/2020	TOUFIQ ALI Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
9	Bail Appln./1816/2020	SIRAJ ALI Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
10	Bail Appln./1818/2020	SANTOSH TARAFDAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
11	Bail Appln./1820/2020	IBOTON SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
12	Bail Appln./1821/2020	FARUK ALI @ BABUL AND 6 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
13	Bail Appln./1822/2020	NARU ALI @ NARO ALI @ HAFIZ Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P	PP, ASSAM

14	Bail Appln./1823/2020	INTAJ ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
15	Bail Appln./1824/2020	MAFIJUL HOQUE Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
16	Bail Appln./1827/2020	BIKRAM MALLIK Versus THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
17	Bail Appln./1828/2020	BIREN DAS Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<u>MOTION</u>				
18	Crl.Rev.P./166/2020	HARISH CHANDRA DAS Versus USHA RANI DAS AND ANR.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
19	Crl.Rev.P./168/2020	CHINA LALUNG Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Pet./876/2018 FIXED	AMIYA GOGOI Versus THE STATE OF ASSAM AND ANR.	MS N DUTTA MR. D GOGOI MS. R BORA	MR A K RAI MS. N RAI PP, ASSAM
21	Crl.Pet./62/2019	NAGENDRA CHHETRI Versus THE STATE OF ASSAM AND ANR.	MR. K D CHETRI MS. B BARUAH MS R BARUAH	MR. S ROY (R2) MS. S CHAKRABORTY (R2) MR. M H LASKAR (R2) MS P SHARMA (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1795/2020 FIXED	DILDAR ALI SHEIKH Versus THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1569/2020 FIXED	UTTAM NATH AND 2 ORS Versus THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	MR. N UDDIN MR. M ISLAM PP, ASSAM
24	AB/1928/2020 FIXED	BHASKARJYOTI SARMA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM
WITH				
25	AB/1932/2020	GITANJALI DEVI Versus THE STATE OF ASSAM	MD H ALI MR. U K BARMAN MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM
26	AB/1999/2020 FIXED	SAFIKUL ALI @ MD. SAFIK ALI Versus THE STATE OF ASSAM	MR. S H SAIKIA	PP, ASSAM
27	AB/2000/2020 FIXED	SOMED ALI @ SOMIR ALI AND ANR. Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
28	AB/2002/2020 FIXED	SURAT JAMAL SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MRS. K DEVI MS R P BARUAH	PP, ASSAM
29	AB/2316/2020 FIXED	BIMAL SINGH Versus STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
30	AB/2323/2020 FIXED	SUBRATA BHOWMIK AND ANR. Versus THE STATE OF ASSAM	MR. T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID	PP, ASSAM

ORDERS

31	Crl.Pet./1509/2019 WITH LCR 1 FILE	GOBINDA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. M TALUKDAR MS. M TALUKDAR	MR S DUTTA (SC , Forest) MS. P BHUYAN MR R K DUTTA SPL PP WILDLIFE FOREST ASSAM SC, FOREST PP, ASSAM
32	I.A.(Crl.)/155/2020 WITH LCR 5 FILES in Crl.A./215/2016 WITH Crl.A./215/2016	SHRI JYOTISHMAY MAJUMDAR Versus THE STATE OF ASSAM and ANR SHRI JYOTISHMAY MAJUMDAR Versus THE STATE OF ASSAM and ANR	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN MR. U C RABHA MR. S M SARMA MR. M KALITA MR. M M DEKA MR. J HATIMURIA	PP, ASSAM MR. R DAS (R2) MR. S ROY (R2) PP, ASSAM
33	Crl.Pet./299/2020	BIBEK DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	PP, ASSAM
34	Crl.Pet./396/2020 WITH LCR 1 FILE, FIXED	GARGA CHATTERJEE Versus THE STATE OF ASSAM	MR S S DEY MR. Y S MANNAN MR B KAUSHIK MS N DEKARAJA MR. S HAZARIKA	PP, ASSAM
35	I.A.(Crl.)/440/2020 CRL.PET. 1517/2019(D/O) in Crl.Pet./1517/2019	AASHIK IFTIKAR HUSSAIN Versus ROHIM BOXO AND 16 ORS	MR Z KAMAR MR. S ISLAM MR A HAWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,22nd September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2136/2020 FIXED	SHIRAJUL HOQUE @ SIRAJUL ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
2	AB/2169/2020 FIXED	SAJID HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY, MR. R. ISLAM MR D DAS	PP, ASSAM
3	AB/2361/2020	ASIKUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR A RAHMAN	PP, ASSAM
4	AB/2362/2020	BIPIN BASUMATARY Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
5	AB/2363/2020	DILIP ARJYA AND 4 ORS. Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
6	AB/2365/2020	SWAPAN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
7	AB/2366/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
8	AB/2367/2020	LALCHAN MONDAL AND 5 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
9	AB/2368/2020	NILAMONI GOGOI Versus THE STATE OF ASSAM	MR D BORAH	PP, ASSAM
10	AB/2369/2020	RUHAL AHMED @ RUYEL AHMED AND 5 ORS. Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
11	AB/2370/2020	TANUJA MALLIK Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
12	AB/2371/2020	DHARANI BORO AND 23 ORS. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
13	AB/2372/2020	BIPALAB CHOUDHURY @ BIPLAB CHOUDHURY Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM

14	AB/2373/2020	SOHIDUR RAHMAN @ SOHIDUR ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
15	AB/2375/2020	YUNUS BHUYAN @ IUNUCH BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
16	AB/2376/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
17	AB/2377/2020	JUGAL PHUKAN Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
18	AB/2378/2020	KASEM ALI Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
19	AB/2379/2020	SUBODH CHANDRA RAY AND 3 ORS. Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
20	AB/2380/2020	MAJBUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. T HUSSAIN	PP, ASSAM
21	AB/2381/2020	NUR ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
22	AB/2383/2020	MUNJIL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR GIAS MR M Z SHAH	PP, ASSAM
23	AB/2384/2020	TIKU ALI @ ARAB ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
24	AB/2385/2020	ADITYA BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA MR. K K HANDIQUE	PP, ASSAM
25	AB/2386/2020	KUMARESH SAHA @ KAMARESH SAHA AND ANR. Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
26	AB/2387/2020	MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A. AHMED MR F U BARBHUIYA	PP, ASSAM
27	AB/2388/2020	WAHIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
28	AB/2404/2020	BINOD KACHARI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
29	AB/2407/2020	NEKBAR ALI Versus THE STATE OF ASSAM	MR. B K DAS MR. J ALI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./1571/2020 FIXED	RUHUL AMIN @ MD RUHUL Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
31	Bail Appln./1643/2020 FIXED	KHALILAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/458/2020 in Bail Appln./1643/2020	KHALILAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
32	Bail Appln./1723/2020 FIXED	LAXMI NARAYAN AND ANR. Versus THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, DRI

33	Bail Appln./1725/2020 FIXED	RAJESH MANDAL Versus THE STATE OF ASSAM	MR. D K KOTOKY MR. N D SARMA	PP, ASSAM
34	Bail Appln./1735/2020 FIXED	SMTI. JUJANA GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
35	Bail Appln./1762/2020 FIXED	SUSHIL DAS @ MAINA DAS Versus STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1747/2020	NIRMAL KR SAH Versus THE UNION OF INDIA	MR. S CHAMARIA MR. S K AGARWAL	SC, NCB
2	Bail Appln./1831/2020	MANASH PRATIM DUWARAH @ BEDU Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
3	Bail Appln./1832/2020	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
4	Bail Appln./1835/2020	KHAIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
5	Bail Appln./1836/2020	RANJAN KISKU AND ANR. Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
6	Bail Appln./1837/2020	KALPAJYOTI BARUAH Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1730/2020 FIXED	MD. SAHINUL ISLAM @ SHAHINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
8	Bail Appln./1763/2020 FIXED	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
9	AB/554/2020 FIXED	GOPAL SHARMA Versus THE STATE OF ASSAM	MR S S DEY MR. D J KAPIL MS. M K BROWN	MR. J SARMAH PP, ASSAM
10	AB/1309/2020 FIXED	JITU MAHANTA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	MR. D BORA PP, ASSAM
11	AB/1583/2020 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM	MR. J AHMED MR. G HUSSAIN	PP, ASSAM

12	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
13	AB/1647/2020 FIXED	RAHUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
14	AB/1705/2020 FIXED	MOHAMMAD BABAR ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. R AHMED	PP, ASSAM
15	AB/2326/2020 FIXED	HUSSAIN MD RIJUAN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1809/2020	DHANMANI CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHOWDHURY MR E SHITIRI	SC, IRRIGATION
	WITH			
2	WP(C)/937/2020	PLABITA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY MR. N UPADHAYAY MR. R M DEKA MR. D J DAS SC, IRRIGATION
	WITH			
3	WP(C)/1811/2020	PRADIP DEKA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR A HAQUE MR. B HUSSAIN	MR. N UPADHAYAY SC, IRRIGATION
	WITH			
4	WP(C)/1861/2020	KULDEEP GOSWAMI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
5	WP(C)/2362/2020	KASTURI HAZARIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MS. D SINHA MS S HAZARIKA	SC, GDD SC, FINANCE SC, GMC
6	WP(C)/2806/2020 FIXED	RSVCPL AKG JV. Versus UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
7	WP(C)/3064/2020	BISHNU GHOSH Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, HEALTH, SC ASSAM PHARMACY COUNCIL
8	WP(C)/3349/2020 FIXED	SARAJU TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, HEALTH AND F W
9	WP(C)/3533/2020 FIXED	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
	WITH			
10	WP(C)/2675/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM

11	WP(C)/3581/2020	KESHAB CH. DEKA @ KESHAB DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. R CHETRI MR. N BARMAN MS P RABHA MS. J BARMAN	GA, ASSAM SC, AG SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
12	I.A.(Civil)/1344/2020 in WP(C)/2029/2020	ABUL KALAM Versus AZHAR ALI AND 4 ORS	MD H R AHMED MD A ISLAM	GA, ASSAM MR. M ISLAM SC, REVENUE
	WITH WP(C)/2029/2020	AZHAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MS. M BARMAN MR. M ISLAM	GA, ASSAM MD H R AHMED MD A ISLAM SC. REVENUE
	WITH I.A.(Civil)/1360/2020 in WP(C)/2029/2020	AZHAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M ISLAM	GA, ASSAM
<u>ADMISSION</u>				
13	WP(C)/3069/2018 FIXED	ALL ASSAM GRADUATE NURSES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 60 ORS.	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MR. P BORGHAIN MR. R SINGHA	MR D K BHATTACHARYYA MR. R DE MS R B DEB SC, HEALTH
14	WP(C)/7813/2018	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH WP(C)/7783/2018	M/S. BRAHMAPUTRA ASSOCIATES Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
	WITH WP(C)/7807/2018	M/S. SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH WP(C)/7829/2018	AJAY JALAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
18	WP(C)/8027/2018 FIXED	SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANIAR MR. D J DAS MR. D J DAS SC, EXCISE DEPTT. MR. P P MEDHI (R6, R8, R21-R23)
	WITH I.A.(Civil)/1376/2020 in WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.		SC, EXCISE DEPTT.
	WITH WP(C)/5481/2013	JYOTIPRAN KUMAR and 2 ORS. Versus THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.

20	WP(C)/8713/2018	MD. BUJAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
21	WP(C)/1628/2019	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, NF RLY SC, REVENUE
22	WP(C)/1796/2019	CHAN MIYA SK. Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MS. S DAS	GA, ASSAM MR. R ISLAM (R-6)
23	WP(C)/6076/2019	AMICHEM ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. K M MAHANTA MR B M DEKA	SC, HEALTH
24	WP(C)/7248/2019	BHUBENESWAR PRASAD GUPTA @ B.P GUPTA AND ANR. Versus UNION OF INDIA AND 3 ORS.	MS D KALITA	MR. B K DAS SC, NF RLY
25	WP(C)/7353/2019	MONJEETA THAOSON AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR G GORLOSA MR. S BOIRAGI	SC, FOREST SC, NCHAC
26	WITH WP(C)/6227/2019	JINA LANGTHASA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA MR G GORLOSA MR. S BOIRAGI	SC, FOREST SC, N C HILLS
	WITH I.A.(Civil)/4333/2019 in WP(C)/6227/2019	THE CHIEF CONSERVATOR OF FOREST Versus JINA LANGTHASA AND 5 ORS	MR R M DAS	MR. N M DAS
	WITH I.A.(Civil)/94/2020 in WP(C)/6227/2019	JINA LANGTHASA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	SC, FOREST SC, N C HILLS
27	WP(C)/3070/2020 FIXED	BIMAL CHANDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR D KALITA	GA, ASSAM MR. S K GOSWAMI(R4) MR G CHOUDHURY MR A KALITA, SC, AIDC MR. N BARMAN (R4)
	WITH I.A.(Civil)/1308/2020 in WP(C)/3070/2020	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARMAN	MR. N BARMAN
ORDERS				
28	Cont.Cas(C)/353/2019 FIXED	BIKASH RANJAN ROY Versus AVINASH PURUSHOOTTAM DAS JOSHI	Mr M U Ahmed MR. K R ISLAM	
29	Cont.Cas(C)/712/2019	RAJENDRA DAS Versus BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MS. A BEGUM MS P BORUAH
30	WP(C)/7359/2019	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR D DAS MR. B CHAKRABORTY MR. K MOHAMMED	GA, ASSAM MR D GOGOI SC, APEX BANK SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD. FOR CAVEATOR
31	I.A.(Civil)/1170/2020 in WP(C)/7845/2018	PANKAJ GOSWAMI AND 4 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.

WITH
WP(C)/7845/2018

THE UNION OF INDIA AND 6 ORS
Versus
DEHNUR ALI (RUMIA BEGUM) AND 24
ORS.

MR. S C KEYAL

MR A DASGUPTA (R18,
R10, R9, R21, R19, R20,
R12, R3, R17, R14, R4,
R16, R11, R25, R15, R8,
R7, R23, R2, R22, R6, R5,
R24)
MS. B DAS (R18, R10, R9,
R21, R19, R20, R12, R3,
R17, R14, R4, R16, R11,
R25, R15, R8, R7, R23, R2,
R22, R6, R5, R24)

WITH
I.A.(Civil)/1083/2020
in WP(C)/7845/2018

MANOJ KUMAR SALOI AND 5 ORS.
Versus
THE UNION OF INDIA AND 3 ORS

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

WITH
I.A.(Civil)/1171/2020
in WP(C)/7845/2018

AJMAT ALI AND 6 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

32 I.A.(Civil)/1285/2020
WP(C)/1281/2020 (Disposed)
in WP(C)/1281/2020

JITU MONI BAISHYA
Versus
THE STATE OF ASSAM AND 10 ORS

MR. N BORAH
MR. H MAZUMDER

GA, ASSAM
MR R DHAR, SC,
HANDLOOM & TEXTILE

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. Versus PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	
2	Cont.Cas(C)/299/2020	SALAM MEMI DEVI AND ANR Versus PRITAM SAIKIA AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	
3	Cont.Cas(C)/309/2020	DILIP KUMAR BAIRAGI AND 25 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	
4	Cont.Cas(C)/323/2020	MALEK HUSSAIN Versus AJAY TEWARI AND 3 ORS.	MR. M U MONDAL	
5	Cont.Cas(C)/328/2020	DIPANJALI DEKA Versus PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI MS R P BARUAH	
6	Cont.Cas(C)/329/2020	SURENDRA PRASAD GUPTA AND 3 ORS Versus PRITAM SAIKIA AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	
7	Cont.Cas(C)/330/2020	ANITA HAZARIKA Versus PRITAM SAIKIA AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	
8	WP(C)/1125/2020	M/S. PANORAMA INTERNATIONAL Versus THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	ASSTT.S.G.I.
9	WP(C)/2793/2020	PRASANTA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, FINANCE SC, EDU
10	WP(C)/2797/2020	SANCHAYITA KHAKHOLARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR A DAS	SC, COTTON UNIVERSITY MR. P D NAIR SC, EDU
11	WP(C)/2898/2020	PRAHLAD MASHAHARY AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, SEC. EDU. SC, BTC
12	WP(C)/2963/2020	HANIF AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM

13	WITH WP(C)/2964/2020	AMJAD HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
14	WP(C)/3009/2020	SURENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. N ALAM R K	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT.
15	WP(C)/3124/2020	GRIHASHAKTI STEELS PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST ASSTT.S.G.I.
16	WP(C)/3181/2020	PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
17	WP(C)/3428/2020 FIXED	SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU GA, ASSAM
18	WP(C)/3571/2020	FIROJ ALAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, SEC. EDU. GA, ASSAM
19	WP(C)/3573/2020	ABDUL JALAIL LASKAR Versus THE DIRECTOR OF PENSION AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/3576/2020	MANESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, ELEM. EDU
21	WP(C)/3580/2020	REENA AGARWAL Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I. SC, INCOME TAX
22	WP(C)/3585/2020	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N ISLAM MS TH A DEVI MR. P P SUT	SC, SEC. EDU.
23	WP(C)/3596/2020	M/S. INDIA CARBON LTD. Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MD. ASLAM MR. M SAHEWALLA	ASSTT.S.G.I.
24	WP(C)/3604/2020	M/S NEW TECH STEEL AND ALLOYS PVT. LTD. Versus UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
25	WP(C)/3610/2020	ASSAM CARBON PRODUCTS LTD. Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MD. ASLAM MR. M SAHEWALLA	ASSTT.S.G.I.
<u>ADMISSION</u>				
26	WP(C)/3056/2017 FIXED	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION
27	WP(C)/3333/2017 FIXED	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
28	WP(C)/7913/2019	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. S K DAS MR. N ISLAM MR. T K DEY MR R KARIM MR D BARMAN	SC, SECONDARY EDUCATION GA, ASSAM

ORDERS

29	Cont.Cas(C)/528/2018 FIXED	SAMSUL HAQUE MAZUMDAR Versus PRITAM SAIKIA AND 3 ORS	MR. JUNM LASKAR MS A AHMED	MR. A DEKA (R2) MR. R MAZUMDAR (R1)
30	WP(C)/620/2018	NARENDRA PRATAP SINGH AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
31	WP(C)/2057/2020 FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR D DEKA	SC, SEC. EDU. MR. S K DAS MR. P BORAH MR D BARMAN

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LEAVE NOTE OF ADVOCATES FOR 22/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,22nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Crl.Pet./1214/2018 (AT 10:30 A.M.)	AKSHAY KUMAR JAISWAL Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. J ROY MS K GOGOI	PP, ASSAM ADDL PP,ASSAM MR. B B GOGOI
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MOTION (BA)

2	Bail Appln./1838/2020	SIRAJUDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
3	Bail Appln./1839/2020	BUBUL CHUTIA Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
4	Bail Appln./1840/2020	ALTAF ALI Versus THE STATE OF ASSAM	MR A R MEDHI MR P C R MEDHI	PP, ASSAM
5	Bail Appln./1841/2020	KESTRA @ SOMARU KISHAN Versus THE STATE OF ASSAM	J RABHA MR U SAIKIA	PP, ASSAM
6	Bail Appln./1842/2020	SANIDUL ALOM AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
7	Bail Appln./1844/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS C R RABHA MR. A B SIDDIQUE MS. M AHMED	PP, ASSAM
8	Bail Appln./1845/2020	BILLAL HUSSAIN @ RAJU Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
9	Bail Appln./1846/2020	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
10	Bail Appln./1848/2020	MOJIBOR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM

ADMISSION

11	Crl.Rev.P./108/2020 WITH LCR 1 FILE, FIXED	FAKAR UDDIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MR. V ACHUMI	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
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BAIL HEARING

12	AB/1840/2020 FIXED	MOIN UDDIN AHMED @ MD. MOIN UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
13	AB/1944/2020 FIXED	WAHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. D N AMIN	MR. R RAHMAN PP, ASSAM
14	AB/1950/2020 FIXED	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MR. A K AHMED	PP, ASSAM
15	AB/1964/2020 FIXED	GONI MOLLAH AND 10 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M H CHOUDHURY MR R ISLAM	PP, ASSAM
16	AB/1990/2020 FIXED	MRIDUL PATHAK Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED MR B DEKA	PP, ASSAM
17	AB/2051/2020	MOFIDUL ALI Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
	WITH			
18	AB/1871/2020	RAHUL AMIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
	WITH			
19	AB/2040/2020	IDRISH ALI Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
20	AB/2077/2020 FIXED	KADER ALI @ ABDUL KADER Versus THE STATE OF ASSAM	MR. T AHMED	PP, ASSAM
21	AB/2078/2020 FIXED	HEMANTA KUMAR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
22	AB/2079/2020 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
23	AB/2091/2020 FIXED	DR. PRASANTA BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
24	AB/2104/2020 FIXED	HOYBAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
25	AB/2106/2020 FIXED	RABIA KHATUN Versus THE STATE OF ASSAM	MR. R ALI MR R ISLAM MR S KHAN	PP, ASSAM
26	AB/2131/2020 FIXED	ABDUS SALAM AND 2 ORS. Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	PP, ASSAM
27	AB/2137/2020 FIXED	IMRUL HAQUE LASKAR @ IMRUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
28	AB/2149/2020 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
29	AB/2175/2020 FIXED	BIKI BARUAH @ BIBEK BARUAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
30	AB/2185/2020 FIXED	SANKAR DAS Versus THE STATE OF ASSAM	MR. J K CHUTIA	PP, ASSAM
31	AB/2228/2020 FIXED	KUDDUS ALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

ORDERS

32	I.A.(CrI.)/186/2019 WITH LCR 6 FILES, FIXED in CrI.A./97/2019 WITH CrI.A./97/2019	SHRI JAGANATH CHARAH Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR B C MUCHAHARY	PP, ASSAM
33	I.A.(CrI.)/496/2019 WITH LCR 3 FILES, FIXED in CrI.Rev.P./35/2017 WITH CrI.Rev.P./35/2017	SHRI JAGANATH CHARAH Versus THE STATE OF ASSAM AND ANR BIKASH BHUIYA Versus NEPAL CHANDRA DAS and ANR.	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM MR. A M BORA G UDDIN MS. C CHOUDHURY PP, ASSAM
34	CrI.A./71/2020 WITH LCR 5 FILES, B/O WITH I.A.(CrI.)/165/2020 in CrI.A./71/2020	SRI DHRUBA SAIKIA Versus THE STATE OF ASSAM AND ANR SRI DHRUBA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM MR. P KATAKI DR. B N GOGOI MRS R BEGUM MS. M DEVI MR N BARUAH	PP, ASSAM MR. A M BORA (R1) MR.G UDDIN(R-1) MR.N H LASKAR(R-1) MS. C CHOUDHURY (R1) MS.P A TALUKDAR(R-1) PP, ASSAM PP, ASSAM
35	I.A.(CrI.)/314/2020 WITH LCR 7 FILES, FIXED in CrI.A./140/2020 WITH CrI.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI MR D TALUKDAR MR P CHOUDHURY MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM PP, ASSAM

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